

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.615
CP-02/ND/2011

IN THE MATTER OF:

M/s Devender Kumar Jain & Ors

...APPLICANT

Vs

Rockman Project Ltd. & Ors

...RESPONDENT

Section

U/s 397-398

Order delivered on 02.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/ Applicant

:Adv. Saurabh Kalia, Adv. Tanvi
Bansal.

For the Respondent

:Adv. Ravinder Singh, Adv. Abhishek
Kathuria, Adv. Aishwarya Bhatia

ORDER

Due to paucity of time, matter is adjourned to **11.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)